

¹THE CONSTITUTION (SCHEDULED TRIBES) ORDER, 1950

C.O. 22

In exercise of the powers conferred by clause (1) of article 342 of the Constitution of India, the President, after consultation with the Governors and Rajpramukhs of the States concerned, is pleased to make the following Order, namely:--

1. This Order may be called the Constitution (Scheduled Tribes) Order, 1950.

2. The Tribes or tribal communities, or parts of, or groups within, tribes or tribal communities, specified in²[Parts I to³[XXII] of the Schedule to this Order shall, in relation to the States to which those Parts respectively relate, be deemed to be Scheduled Tribes so far as regards members thereof residents in the localities specified in relation to them respectively in those Parts of that Schedule.

⁴[3. Any reference in this Order to State or to a district or other territorial division thereof shall be construed as a reference to the State, district or other territorial division as constituted on the 1st day of May, 1976.]

1. Published with the Ministry of Law Notifn. No. S.R.O. 510, dated the 6th September, 1950, Gazette of India, Extraordinary, 1950, Part II, Section 3, page 597.
2. Subs. by the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956.
3. The figure 'XVIII' has been successively subs. by Act 18 of 1987, s. 19 and Second Sch (w.e.f. 30.5.87) by Act 28 of 2000, s. 20 and Fourth Sch. (w.e.f. 1-11-2000) by Act 29 of 2000, s. 25 and Sixth Sch. (w.e.f. 9-11-2000) and Act No. 30 of 2000, s. 24 and Sixth. Sch. (w.e.f. 15-11-2000) to read as above.
4. Subs. by Act 108 of 1976, s. 4 and the Second Sch., for paragraph 3 (w.e.f. 27-7-1977).

Constitution (Scheduled Tribes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

'[THE SCHEDULE

PART I.—*Andhra Pradesh*

- | | |
|---|--|
| 1. Andh ² [Sadhu Andh] | 19. Kulia |
| 2. Bagata | 20. Malis (excluding Adilabad, Hyderabad,
Karimnagar, Khammam, Mahbubnagar, Medak,
Nalgonda, Nizamabad and Warangal
districts) |
| 3. Bhil | 21. Manna Dhora |
| 4. Chenchu, ^{3***} | 22. Mukha Dhora, Nooka Dhora |
| 5. Gadabas ² [Bodo Gadaba, Gutob Gadaba, Kallayi
Gadaba, Parangi Gadaba, Kathera Gadaba, Kapu
Gadaba] | 23. Nayaks (in the Agency tracts) |
| 6. Gond Naikpod, Rajgond ² [Koitur] | 24. Pardhan |
| 7. Goudu (in the Agency tracts) | 25. Porja, Parangiperja |
| 8. Hill Reddis | 26. Reddi Dhoras |
| 9. Jatapus | 27. Rona, Rena |
| 10. Kammara | 28. Savaras, Kapu Savaras, Maliya Savaras, Khutto
Savaras |
| 11. Kattunayakan | 29. Sugalis, Lambadis ² [Banjara] |
| 12. Kolam, ⁴ [Kolawar] | 30. Thoti (in Adilabad, Hyderabad, Karimnagar,
Khammam, Mahbubnagar, Medak, Nalgonda,
Nizamabad and Warangal districts) |
| 13. Konda Dhoras, ² [Kubi] | 31. Valmiki (in the ⁴ [Scheduled Areas of Vishakapatnam,
Srikakulam, Vijayanagaram, East Godavari and West
Godavari districts]) |
| 14. Konda Kapus | 32. Yenadis, ² [Chella Yenadi, Kappala Yenadi, Manchi
Yenadi, Reddi Yenadi] |
| 15. Kondareddis | 33. Yerukulas, ² [Koracha, Dabba Yerukula, Kunchapuri
Yerukula, Uppu Yerukula] |
| 16. Kondhs, Kodi, Kodhu, Desaya Kondhs, Dongria
Kondhs, Kuttiya Kondhs, Tikiria Kondhs,
Yenity Kondhs, ² [Kuvinga] | ² [34. Nakkala, Kurvikaran |
| 17. Kotia, Bentho Oriya, Bartika, ^{3***} Dulia,
Holya, ^{3***} Sanrona, Sidhopaiko | 35. Dhulia, Paiko, Putiya (in the districts of
Vishakhapatnam and Vijayanagaram)]. |
| 18. Koya, ⁴ [Doli Koya, Gutta Koya, Kammara Koya,
Musara Koya, Oddi Koya, Pattidi Koya], Rajah,
Rasha Koya, Lingadhari Koya (ordinary), Kottu
Koya, Bhine Koya, Rajkoya | |

PART II.—*Assam*

I. ⁵[In the autonomous districts of Karbi Anglong and North Cachar Hills]:-

- | | |
|--|-------------------------------|
| 1. Chakma | (x) Haolai |
| 2. Dimasa, Kachari | (xi) Hengna |
| 3. Garo | (xii) Hongsung |
| 4. Hajong | (xiii) Harangkhwal, Rangkhola |
| 5. Hmar | (xiv) Jongbe |
| 6. Khasi, Jaintia, Synteng, Pnar, War, Bhoi,
Lyngngam | (xv) Khawchung |
| 7. Any Kuki tribes including:— | (xvi) Khawathlang, Kothalong |
| (i) Biate, Biete | (xvii) Khelma |
| (ii) Changsan | (xviii) Kholhou |
| (iii) Chongloi | (xix) Kipgen |
| (iv) Doungel | (xx) Kuki |
| (v) Gamalhou | (xxi) Lengthang |
| (vi) Gangte | (xxii) Lhangum |
| (vii) Guite | (xxiii) Lhoujem |
| (viii) Hanneng | (xxiv) Lhouvun |
| (ix) Haokip, Haupit | (xxv) Lupheng |
| | (xxvi) Mangjel |

1. Subs. by Act 108 of 1976, s. 4 and the Second Sch., for the Schedule (w.e.f. 27-7-1977).

2. Ins. by Act 10 of 2003, s. 4 and the Second Sch.

3. Omitted by s. 4, *ibid.*, and the Second Sch.

4. Subs. by s. 4, *ibid.* and the Second Sch., for certain words.

5. Subs. by Act 47 of 2003, s. 2.

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(PART III.— Rules and Orders under the Constitution)

(xxvii) Misao	(xxxvi) Uibuh
(xxviii) Riang	(xxxvii) Vaiphei
(xxix) Sairhem	8. Lakher
(xxx) Selnam	9. Man (Tai speaking)
(xxxi) Singson	10. Any Mizo (Lushai) tribes
(xxxii) Sithou	11. ¹ [Karbi]
(xxxiii) Sukte	12. Any Naga tribes
(xxxiv) Thado	13. Pawi
(xxxv) Thangngceu	14. Syntheng. ² [15. Lalung].

³[II. In the State of Assam including the Bodoland Territorial Areas District and excluding the autonomous districts of Karbi Anglong and North Cachar Hills]:--

1. Barmans in Cachar	6. Lalung
2. Boro, Borokachari	7. Mech
3. Deori	8. Miri
4. Hojai	9. Rabha
5. Kachari, Sonowal	² [10. Dimasa 11. Hajong 12. Singhpho 13. Khampti 14. Garo].

PART III.—*Bihar*

1. Asur, ² [Agaria]	⁵ [17.] Khond
2. Baiga	⁵ [18.] Kisan
3. Banjara	⁵ [19.] Kora ² [Nagesia]
4. Bathudi	⁵ [20.] Korwa ² [Mudi-kora]
5. Bedia	⁵ [21.] Lohara, Lohra
****	⁵ [22.] Mahli
⁵ [6.] Bihia	⁵ [23.] Mal Paharia
⁵ [7.] Birhor	⁵ [24.] Munda ² [Kumarbhag Paharia]
⁵ [8.] Birjia	⁵ [25.] Oraon ² [Patar]
⁵ [9.] Chero	⁵ [26.] Parhaiya ² [Dhangar Oraon]
⁵ [10.] Chik Baraik	⁵ [27.] Santal
⁵ [11.] Gond	⁵ [28.] Sauria Paharia
⁵ [12.] Gorait	⁵ [29.] Savar.
⁵ [13.] Ho	² [31.] Kawar
⁵ [14.] Karmali	32. Kol
⁵ [15.] Kharia	33. Tharu.]
⁵ [16.] Kharwar ² [Dhelki Kharia, Dudh Kharia, Hill Kharia]	

1. Subs. by Act 10 of 2003, s. 4 and the Second Sch.

2. Ins. by s. 4 and the Second Sch., *ibid*.

3. Subs. by Act 47 of 2003, s. 2.

4. Item No. 6 and the entries relating thereto omitted by Act 30 of 2000, s. 24 and the Sixth Sch. (w.e.f. 15-11-2000).

5. Item Nos. 7 to 30 renumbered as item Nos. 6 to 29 by s. 24 and the Sixth Sch., *ibid*. (w.e.f. 15-11-2000).

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PART IV.—*Gujarat*

- | | |
|---|--|
| 1. Barda | 17. Kunbi (in the Dangs district) |
| 2. Bavacha, Bamcha | 18. Naikda, Nayaka, Cholivala Nayaka, Kapadia
Nayaka, Mota Nayaka, Nana Nayaka |
| 3. Bharwad (in the Nesses of the forest of Alech,
Barada and Gir) | 19. Padhar
^{2***} |
| 4. Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil,
Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi
Bhil, Bhagalia, Bhilala, Pawra, Vasava, Vasave | 21. Pardhi, Advichincher, Phanse Pardhi (excluding
Amreli, Bhavnagar, Jamnagar, Junagadh, Kutch,
Rajkot and Surendranagar districts) |
| 5. Charan (in the Nesses of the forests of Alech,
Barada and Gir) | 22. Patelia |
| 6. Chaudhri (in Surat and Valsad districts) | 23. Pomla |
| 7. Chodhara | 24. Rabari (in the Nesses of the forests of Alech,
Barada and Gir) |
| 8. Dhanka, Tadvi, Tetaria, Valvi | 25. Rathawa |
| 9. Dhodia ¹ [Dhodi] | 26. Siddi, ¹ [Siddi-Badshan] (in Amreli, Bhavnagar,
Junagadh, Rajkot and Surendranagar districts)
^{2***} |
| 10. Dubla, Talavia, Halpati | 28. Varli |
| 11. Gamit, Gamta, Gavit, Mavchi, Padvi | 29. Vitolia, Kotwalia, Barodia |
| 12. Gond, Rajgond | ³ [30. Bhil, Bhilala, Barela, Patelia |
| 13. Kathodi, Katkari Dhor Kathodi, Dhor Katkari,
Son Kathodi, Son Katkari | 31. Tadvi Bhil, Pawra, Vasave |
| 14. Kokna, Kokni, Kukna
^{2***} | 32. Padvi]. |
| 16. Koli Dhor, Tokre Koli, Kolcha, Kolgha | |

PART V.—*Himachal Pradesh*

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|---------------------------|-----------------------------|
| 1. Bhot, Bodh | 6. Lahaula |
| 2. Gaddi ^{2***} | 7. Pangwala |
| 3. Gujjar ^{2***} | 8. Swangla |
| 4. Jad, Lamba, Khampa | ¹ [9. Beta, Beda |
| 5. Kanaura, Kinnara | 10. Domba, Gara, Zoba.] |

1. Ins. by Act 10 of 2003, s. 4, and the Second Sch.

2. Omitted by s. 4, and the Second Sch., *ibid.*

3. Ins. by Act 32 of 2002, s. 3.

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PART VI.—*Karnataka*

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|--|---|
| 1. Adiyan | 26. Koya, Bhine Koya, Rajkova |
| 2. Barda | 27. Kudiya, Melakudi |
| 3. Bavacha, Bamcha | 28. Kuruba (in Coorg district) |
| 4. Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil,
Dungri Garasia, Mewasi Bhil, Rawal Bhil,
Tadvi
Bhil, Bhagalia, Bhilala, Pawra, Vasava, Vasave | 29. Kurumanas |
| 5. Chenchu, Chenchwar | 30. Maha Malasar |
| 6. Chodhara | 31. Malaikudi |
| 7. Dubla, Talavia, Halpati | 32. Malasar |
| 8. Gamit, Gamta, Gavit, Mavchi, Padvi, Valvi | 33. Malayekandi |
| 9. Gond, Naikpod, Rajgond | 34. Maleru |
| 10. Gowdalu | 35. Maratha (in Coorg District) |
| 11. Hakkipikki | 36. Marati (in South Kanara district) |
| 12. Hasalaru | 37. Meda ¹ [Medari, Gauriga, Burud] |
| 13. Irular | 38. Naikda, Nayaka, Chollivala Nayaka, Kapadia
Nayaka, Mota Nayaka, Nana Nayaka, ² [Naik,
Nayak, Beda Bedar and Valmiki] |
| 14. Iruliga | 39. Palliyan |
| 15. Jenu Kuruba | 40. Paniyan |
| 16. Kadu Kuruba | 41. Pardhi, Advichincher, Phanse Pardhi ¹ [Haranshi-
kari] |
| 17. Kammara (in South Kanara district and Kollegal
taluk of Mysore district) | 42. Petelia |
| 18. Kanivan, Kanyan (in Kollegal taluk of Mysore
district) | 43. Rathawa |
| 19. Kathodi, Katkari, Dhor Kathodi, Dhor Katkari,
Son Kathodi, Son Katkari | 44. Sholaga |
| 20. Kattunayakan | 45. Soligaru |
| 21. Kokna, Kokni, Kukna | 46. Toda |
| 22. Koli Dhor, Tokre Koli, Kolcha, Kolgha | 47. Varli |
| 23. Konda Kapus | 48. Vitolia, Kotwalia, Barodia |
| 24. Koraga | 49. Yerava |
| 25. Kota | ¹ [50. Siddi (in Uttar Kannada district.)] |

1. Ins. by Act 10 of 2003, s. 4 and the Second Sch.

2. Ins. by Act 39 of 1991, s. 2 (w.e.f. 19-4-1991).

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PART VII.—*Kerala*

- | | |
|--|--|
| 1. Adiyan | ³ [25. Malayan , Nattu Malayan, Konga Malayan
(excluding the areas comprising the
Kasargode, Connanore, Wayand and
Kozhikode districts)] |
| 2. Arandan ¹ [Aranadan] | 26. Malayarayar |
| 3. Eravallan | 27. Mannan ¹ [to be spelt in Malayalam script in
parenthesis]
^{2***} |
| 4. Hill Pulaya ¹ [Mala Pulayan, Kurumba Pulayan,
Karavazhi Pulayan, Pamba Pulayan] | 29. Muthuvan, Mudugar, Muduvan |
| 5. Irular, Irulan | 30. ³ [Pallegan, Palligan, Palliyar Paliyan] |
| 6. Kadar ¹ [Wayanad Kadar] | 33. Paniyan |
| ^{2***} | 34. Ulladan ¹ [Ullatan] |
| 8. Kanikaran, Kanikkar | 35. Uraly |
| 9. Kattunayakan | ¹ [36. Mala Vettuvan (in Kasargode and Kannur
districts)] |
| 10. ³ [Kochuvelan] | 37. Ten Kurumban, Jenu Kurumban |
| ^{2***} | 38. Thachananadan, Thachananadan Moopan |
| 13. Koraga | 39. Cholanaickan |
| ^{2***} | 40. Mavilan |
| 15. Kudiya, Melakudi | 41. Karimpalan |
| 16. Kurichchan ¹ [Kurichiyan] | 42. Vetta Kuruman |
| 17. Kurumans ¹ [Mullu Kuruman, Mulla Kuruman,
Mala Kuruman] | 43. Mala Panickar.] |
| 18. Kurumbas ¹ [Kurumba Kuruman] | |
| 19. Maha Malasar | |
| 20. Malai Arayan ¹ [Mala Arayan] | |
| 21. Malai Pandaram | |
| 22. Malai Vedan ¹ [Malavedan] | |
| 23. Malakkuravan | |
| 24. Malasar | |

1. Ins. by Act 10 of 2003, s. 4 and the Second Sch.

2. Entries 7, 8, 11, 12, 14 and 28 omitted by s. 4 and the Second Sch., *ibid*.

3. Subs. by s. 4 and the Second Sch., *ibid*.

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¹[PART VIII.—*Madhya Pradesh*

- | | |
|---|---|
| 1. Agariya | 35. Oraon, Dhanka, Dhangad |
| 2. Andh | 36. Panika (in Chhatarpur, Datia, Panna, Rewa,
Satna, Shahdol, Sidhi and Tikamgarh districts) |
| 3. Baiga | 37. Pao |
| 4. Bhaina | 38. Pardhan, Pathari, Saroti
^{2***} |
| 5. Bharia Bhumia, Bhuinhar Bhumia, Bhumiya,
Bharia, Paliha, Pando | 40. Pardhi; Bahelia, Bahellia, Chita Pardhi, Langoli
Pardhi, Phans, Pardhi, Shikari,Dandami
Maria, Dhuru, Dhurwa, Dhoba,
Dhulia,Dorla, Gaiki, Gatta, Gatti, Gaita,
Gond Gowari,Hill Maria Kandra, Kalangar,
Khatola, Koitar, Koya, Khrirwar,Khrirwara,
Kucha Maria, Kuchaki Maria, Madia, Maria,
Mana, Mannewar, Moghya, Mogia,
Monghya, Mudia, Muria, Nagarchi,
Nagwanshi, Ojha, Raj, Sonjhari Jhareka,
Thatia, Thotya, Wade Maria, Vade Maria,
Daroi Takankar, Takia [in (1) Bastar,
Chhindwara, Mandra, Raigarh, Seoni and
surguja districts, (2) Baihar tahsil of
Balaghat district, (3) Betul and Bhainsdehi
tehsils of Betul district, (4) Bilaspur and
Katghora tahsils of Bilaspur district, (5)
Durg and Balod tahsils of Durg district, (6)
Chowki, Manpur and Mohala Revenue
Inspectors' Circles of Rajnandgaon district,
(7) Murwara, Patan and Sihora tahsils of
Jabalpur district, (8) Hoshangabad and
Sohagpur tahsils of Hoshangabad district
and Narsimhapur district, (9) Harsud tahsil
of Khandwa district, (10) Bindra Nawagarh
Dhamtari and Mahasamund tahsils of Raipur
district] |
| 6. Bhatta | 41. Parja |
| 7. Bhil, Bhilala, Barela, Patelia | 42. Saharya, Saharia, Seharia, Sehria, Sosia, Sor |
| 8. Bhil Mina | 43. Saonta, Saunta |
| 9. Bhunjia | 44. Saur |
| 10. Biar, Biyar | 45. Sawar, Sawara |
| 11. Binjhwar | 46. Sonr.] |
| 12. Birhul, Birhor | |
| 13. Damor, Damaria | |
| 14. Dhanwar | |
| 15. Gadaba, Gadba | |
| 16. Gond; Arakh, Arrakh, Agaria, Asur, Badi Maria,
Bada Maria, Bhatola, Bhimma, Bhuta,
Koliabhuta, Koliabhuti, Bhar, Bisonhorn
Maria, Chota Maria, | |
| 17. Halba, Halbi | |
| 18. Kamar | |
| 19. Karku | |
| 20. Kawar, Kanwar, Kaur, Cherwa, Rathia, Tanwar,
Chhatri | |
| ^{2***} | |
| 22. Khairwar, Kondar | |
| 23. Kharia | |
| 24. Kondh Khond, Kandh | |
| 25. Kol | |
| 26. Kolam | |
| 27. Kokru, Bopchi, Mouasi, Nihal, Nahul Bondhi,
Bondeya | |
| 28. Korwa, Kodaku | |
| 29. Majhi | |
| 30. Majhwar | |
| 31. Mawasi | |
| ^{2***} | |
| 33. Munda | |
| 34. Nagesia, Nagasia | |

1. Subs. by Act 28 of 2000, s. 20 and the Fourth Sch., for Part VIII (w.e.f. 1-11-2000).

2. Entries 21, 32 and 39 omitted by Act 10 of 2003, s. 4 and the Second Sch.

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PART IX.—*Maharashtra*

- | | |
|--|---|
| 1. Andh | 19. Halba, Halbi |
| 2. Baiga | 20. Kamar |
| 3. Barda | 21. Kathodi, Katkari, Dhor Kathodi, Dhor Kathkari
Son Kathodi, Son Katkari |
| 4. Bavacha, Bamcha, | 22. Kawar, Kanwar, Kaur, Cherwa, Rathia, Tanwar,
Chattri |
| 5. Bhaina | 23. Khairwar |
| 6. Bharia Bhumia, Bhuinhar Bhumia, Pando | 24. Kharia |
| 7. Bhattra | 25. Kokna, Kokni, Kukna |
| 8. Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil,
Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi
Bhil, Bhagalia, Bhilala Pawara, Vasava, Vasave | 26. Kol |
| 9. Bhunjia | 33. Koya, Bhine Koya, Rajkoya |
| 10. Binjhwar | 34. Nagesia, Nagasia |
| 11. Birhul, Birhor | 35. Naikda, Nayaka, Cholivala Nayaka, Kapadia
Nayaka, Mota Nayaka, Nana Nayaka |
| *** | 36. Oraon, Dhangad |
| 13. Dhanka, Tadvi, Tetaria Valvi | 37. Pardhan, Pathari, Saroti |
| 14. Dhanwar | 38. Pardhi, Advichincher, Phans Pardhi Phanse
Pardhi, Langoli Pardhi, Bahelia, Bahellia, Chita
Pardhi, Shikari, Takankar, Takia |
| 15. Dhodia | 39. Parja |
| 16. Dubla, Talavia, Halpati | 40. Patelia |
| 17. Gamit, Gamta, Gavit, Mavchi, Padvi | 41. Pomla |
| 18. ² [Gond Rajgond] Arakh, Arrakh, Agaria Asur,
Badi Maria, Bada Maria, Bhatola, Bhimma,
Bhuta, Koilabhuta, Koilabhuti, Bhar, Bisonhorn
Maria, Chota Maria, Dandami Maria, Dhuru,
Dhurwa, Dhoba, Dhulia, Dorla, Kaiki; Gatta,
Gatti, Gaita, Gond Gowari, Hill Maria, Kandra,
Kalanga, Khatola, Koitar, Koya, Khirwar,
Khirwara, Kucha Maria, Kuchaki Maria,
Madia, Maria, Mana, Mannewar, Moghya,
Mogia, Monghya Mudia, Muria, Nagarchi,
Naikpod, Nagwanshi, Ojha, Raj, Sonjhari
Jhareka, Thatia, Thotya, Wade Maria, Vade
Maria | 42. Rathawa |
| | 43. Sawar, Sawara, |
| | 44. Thakur, Thakar, Ka Thakur, Ka Thakar, Ma
Thakur, Ma Thakar |
| | *** |
| | 46. Varli |
| | 47. Vitolia, Kotwalia, Barodia. |

1. Entries 12 and 45 omitted by Act 10 of 2003, s. 4 and the Second Sch.

2. Subs. by s. 4 and the Second Sch., *ibid.*

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PART X.—*Manipur*

- | | |
|---------------|-------------------------------|
| 1. Aimol | 17. Any Mizo (Lushai) tribes |
| 2. Anal | 18. Monsang |
| 3. Angami | 19. Moyon |
| 4. Chiru | 20. Paite |
| 5. Chothe | 21. Purum |
| 6. Gangte | 22. Ralte |
| 7. Hmar | 23. Sema |
| 8. Kabui | 24. Simte |
| 9. Kacha Naga | 25. Suhte |
| 10. Koirao | 26. Tangkhul |
| 11. Koireng | 27. Thadou |
| 12. Kom | 28. ¹ [Vaiphei] |
| 13. Lamgang | 29. Zou. |
| 14. Mao | ² [30. Poumai Naga |
| 15. Maram | 31. Tarao |
| 16. Maring | 32. Kharam |
| | 33. Any Kuki tribes] |

PART XI.—*Meghalaya*

- | | |
|---|---------------------------------|
| 1. Chakma | (xvii) Khelma |
| 2. Dimasa, Kachari | (xx) Kuki |
| 3. Garo | (xxi) Lengthang |
| 4. Hajong | (xxii) Lhangum |
| 5. Hmar | (xxiii) Lhoujen |
| 6. Khasi, Jaintia, Syteng, Pnar, War, Bhoi,
Lyngngam | (xxiv) Lhouvun |
| 7. Any Kuki Tribes including.- | (xxv) Lupheng |
| (i) Biate, Biete | (xxvi) Mangjel |
| (ii) Changsan | (xxvii) Misao |
| (iii) Chongloi | (xxviii) Riang |
| (iv) Doungel | (xxix) Sairhem |
| (v) Gamalhou | (xxx) Selnam |
| (vi) Gangte | (xxxii) Singson |
| (vii) Guite | (xxxii) Sitlhou |
| (viii) Hanneng | (xxxiii) Sukte |
| (ix) Haokip, Haupit | (xxxiv) Thado |
| (x) Haolai | (xxxv) Thangngeu |
| (xi) Hengna | (xxxvi) Uibuh |
| (xii) Hongsungh | (xxxvii) Vaiphei |
| (xiii) Hrangkhwal, Rangkhol | 8. Lakher |
| (xiv) Jongbe | 9. Man (Tai speaking) |
| (xv) Khawchung | 10. Any Mizo (Lushai) Tribes |
| (xvi) Khawathilang, Khothalong | 11. Mikir |
| (xvii) Kholhou | 12. Any Naga tribes |
| (xix) Kipgen | 13. Pawi |
| | 14. Synteng |
| | ³ [15. Boro Kacharis |
| | 16. Koch |
| | 17. Raba, Rava]. |

1. Subs. by Act 10 of 2003, s. 4 and the Second Sch.

2. Ins. by s. 4 and the Second Sch., *ibid.*

3. Ins. by Act 43 of 1987, s. 2 (w.e.f. 19-9-1987).

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PART XII.—*Orissa*

- | | |
|--|--|
| 1. Bagata ¹ [Bhakta] | 34. Kolah Loharas, Kol Loharas |
| 2. Baiga | 35. Kolha |
| 3. Banjara Banjari | 36. Koli, Malhar |
| 4. Bathudi ¹ [Bathuri] | 37. Kondadora |
| 5. Bhottada, Dhotada ¹ [Bhotra, Bhatra, Bhattara, Bhotora, Bhatara] | 38. Kora ¹ [Khaira, Khayara] |
| 6. Bhuiya Bhuyan | 39. Korua |
| 7. Bhumia | 40. Kotia |
| 8. Bhumij ¹ [Teli Bhumij, Haladipohria Bhumij, Haladi Pokharia Bhumija, Desi Bhumij, Desia Bhumij, Tamaria Bhumij] | 41. Koya ¹ [Gumba Koya, Koitur Koya, Kamar Koya, Musara Koya] |
| 9. Bhunjia | 42. Kulis |
| 10. Binjal ¹ [, Binjhwar] | 43. Lodha ¹ [Nodh, Nodha, Lodh] |
| 11. Binjhia, Binjhoa | 44. Madia |
| 12. Birhor | 45. Mahali |
| 13. Bondo Poraja ¹ [Bonda Paroja, Band Paroja] | 46. Mankidi |
| 14. Chenchu | 47. Mankirdia ¹ [Mankria, Mankidi] |
| 15. Dal | 48. Matya ¹ [Matia] |
| 16. Desua Bhumji | 49. Mirdhas ¹ [Kuda, Koda] |
| 17. Dharua ¹ [Dhuruba, Dhurva] | 50. Munda, Munda Lohara, Munda Mahalis ¹
[Nagabanshi Munda, Oriya Munda] |
| 18. Didayi ¹ [Didai Paroja, Didai] | 51. Mundari |
| 19. Gadaba, ¹ [Bodo Gadaba, Gutob Gadaba, Kapu Gadaba, Ollara Gadaba, Parenga Gadaba, Sano Gadaba] | 52. Omanatyo ¹ [Omanatyo, Amanaty] |
| 20. Gandia | 53. Oraon ¹ [Dhangar, Uran] |
| 21. Ghara | 54. Parenga |
| 22. Gond, Gondo ¹ [Rajgond, Maria Gond, Dhur Gond] | 55. Paroja ¹ [Parja, Bodo Paroja, Barong Jhodia Paroja, Chhelia Paroja, Jhodia Paroja, Konda Paroja, Paraja, Ponga Paroja, Soda Paroja, Sano Paroja, Solia Paroja] |
| 23. Ho | 56. Pentia |
| 24. Holva | 57. Rajuar |
| 25. Jatapu | 58. Santal |
| 26. Juang | 59. Saora, Savar, Saura, Sahara ¹ [Arsi Saora, Based Saora, Bhimma Saora, Chumura Saora, Jara Savar, Jadu Saora, Jati Saora, Juari Saora, Kampu Saora, Kampa Soura, Kapo Saora, Kindal Saora, Kumbi Kancher Saora, Kalapithia Saora, Kirat Saora, Lania Soara, Lamba Lanjia Saora, Laura Saora, Luar Saora, Laria Savar, Malia, Saora, Malla Saora, Uriya Saora, Raika Saora, Sudda Saora, Sarda Saora, Tankala Saora, Patro Saora, Vesu Saora] |
| 27. Kandha Gauda | 60. Shabar, Lodha |
| 28. Kawar ¹ [Kanwar] | 61. Sounti |
| 29. Kharia, Kharian ¹ [Berga Kharia, Dhelki Kharia, Dudh Kharia, Erenga Kharia, Munda Kharia, Oraon Kharia, Khadia, Pahari Kharia] | 62. Tharua ¹ [Tharua Bindhani]. |
| 30. Kharwar | |
| 31. Khond, Kond, Kandha, Nanguli Kandha, Sitha Kandha ¹ [Kondh, Kui, Buda Kondh, Bura Kandha, Desia Kandha, Dungaria Kondh, Kutia Kandha, Kandha Gauda, Muli Kondh, Malua Kondh, Pengo Kandha, Raja Kondh, Raj Khond] | |
| 32. Kisan ¹ [Nagesar, Nagesia] | |
| 33. Kol | |

¹. Ins. by Act 10 of 2003, s. 4 and the Second Sch.

Constitution (Scheduled Tribes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

PART XIII.—*Rajasthan*

- | | |
|---|---|
| 1. Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil,
Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi
Bhil, Bhagalia, Bhilala, Pawra, Vasava, Vasave | 7. Kokna, Kokni, Kukna |
| 2. Bhil Mina | 8. Koli Dhor, Tokre koli, Kolcha, Kolgha |
| 3. Damor, Damaria | 9. Mina |
| 4. Dhanka, Tadvi, Tetaria, Valvi | 10. Naikda, Nayaka, Cholivala Nayaka, Kapadia
Nayaka, Mota Nayaka, Nana Nayaka |
| 5. Garasia (excluding Rajput Garasia) | 11. Patelia |
| 6. Kathodi, Katkari, Dhor Kathodi, Dhor Katkari,
Son Kathodi, Son Katkari | 12. Seharia, Sehria, Sahariya. |

PART XIV.—*Tamil Nadu*

- | | |
|--|---|
| 1. Adiyan | 19. Maha Malasar |
| 2. Aranadan | 20. Malai Arayan |
| 3. Eravallan | 21. Malai Pandaram |
| 4. Irular | 22. Malai Vedan |
| 5. Kadar | 23. Malakkuravan |
| 6. Kammara (excluding Kanyakumari district and
Shenkottah taluk of Tirunelveli district) | 24. Malasar |
| 7. Kanikaran, Kanikkar (in Kanyakumari District
and Shenkottah [and Ambasaudram taluks] of
Tirunelveli district) | 25. Malayali (in Dharmapuri, North Arcot,
Pudukkottai, Salem, South Arcot and
Tiruchirapalli districts) |
| 8. Kaniyan, Kanyan | 26. Malayekandi |
| 9. Kattunayakan | 27. Mannan |
| 10. Kochu Velan | 28. Mudugar, Muduvan |
| 11. Konda Kapus | 29. Muthuvan |
| 12. Kondareddis | 30. Palleyan |
| 13. Koraga | 31. Palliyan |
| 14. Kota (excluding Kanyakumari district and
Shenkottah taluk of Tirunelveli district) | 32. Palliyar |
| 15. Kudiya, Melakudi | 33. Paniyan |
| 16. Kurichchan | 34. Sholaga |
| 17. Kurumbas (in the Nilgiris district) | 35. Toda (excluding Kanyakumari district and
Shenkottah taluk of Tirunelveli district) |
| 18. Kurumans | 36. Uraly |

PART XV.—*Tripura*

- | | |
|---|--|
| 1. Bhil | 7. Jamatia |
| 2. Bhutia | 8. Khasia |
| 3. Chaimal | 9. Kuki, including the following sub-tribes:-- |
| 4. Chakma | (i) Balte |
| 5. Garoo | (ii) Belalhut |
| 6. Halam ² [Bengshel, Dub, Kaipeng, Kalai,
Karbong, Lengui, Mussum, Rupini, Sukuchep,
Thangchep] | (iii) Chhalya |

1. Subs. by Act 10 of 2003, s. 4 and the Second Sch.

2. Ins. by s. 4 and the Second Sch., *ibid.*

(iv) Fun	(xvi) Rangkhole
(v) Hajango	(xvii) Thangluya
(vi) Jangtei	10. Lepcha
(vii) Khareng	11. Lushai
(viii) Khephong	12. Mag
(ix) Kuntei	13. Munda, Kaur
(x) Laifang	14. Noatia ¹ [Murashing]
(xi) Lentei	15. Orang
(xii) Mizel	16. Riang
(xiii) Namte	17. Santal
(xiv) Paitu, Paite	18. Tripura, Tripuri, Tipperra
(xv) Rangchan	19. Uchai.

PART XVI.—*West Bengal*

- | | |
|--|---|
| 1. Asur | 20. Kora |
| 2. Baiga | 21. Korwa |
| 3. Badia, Bediya | 22. Lepcha |
| 4. Bhumji | 23. Lodha, Kheria, Kharia |
| 5. Bhutia, Sherpa, Toto, Dukpa, Kagatay, Tibetan,
Yolmo | 24. Lohara, Lohra |
| 6. Birhor | 25. Magh |
| 7. Birjia | 26. Mahali |
| 8. Chakma | 27. Mahli |
| 9. Chero | 28. Mal Pahariya |
| 10. Chik Baraik | 29. Mech |
| 11. Garo | 30. Mru |
| 12. Gond | 31. Munda |
| 13. Gorait | 32. Nagesia |
| 14. Hajang | 33. Oraon |
| 15. Ho | 34. Parhaiya |
| 16. Karmali | 35. Rabha |
| 17. Kharwar | 36. Santal |
| 18. Khond | 37. Sauria Paharia |
| 19. Kisan | 38. Savar
¹ [39. Limbu (Subba)] |
| | 40. Tamang.] |

²[PART XVII.—*Mizoram*

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|--|---------------------------------|
| 1. Chakma | 7. Any Kuki tribes, including,— |
| 2. Dimasa(Kachari) | (i) Baite or Biete |
| 3. Garo | (ii) Changsan |
| 4. Hajong | (iii) Chonglo |
| 5. Hmar | (iv) Doungel |
| 6. Khasi and Jaintia, (including Khasi, Synteng
or Pnar, War, Bhoi or Lyngngam) | (v) Gamalhou |

1. Ins. by Act 10 of 2003, s. 4 and the Second Sch.

2. Ins. by Act 34 of 1986, s. 14 and the Third Sch. (w.e.f. 20-2-1987).